

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.376 of 2018

In the matter of:

Chamundeshware Studio & Laboratory Pvt Ltd

Appellant

Vs

K. Rajaiah (since deceased) represented by his LRs

Respondents:

Mr. Vivek Holla, Mr. K. Venkatramani, Advocates for Appellant.
Mr. Divyanshu Rai, Mr. Naveen Hegde, Advocates for Respondent
With

COMPANY APPEAL (AT) No.413 of 2018

In the matter of:

K. Rajaiah (since deceased) represented by his LRs

Appellant

Vs

Chamundeshware Studio & Laboratory Pvt Ltd

Respondent

Mr. Divyanshu Rai, Mr. Naveen Hegde, Advocates for Appellant.
Mr. Vivek Holla, Mr. K. Venkatramani, Advocates for Respondent.

ORDER

06.09.2019 – Heard further arguments advanced by Mr. Vivek Holla, learned counsel appearing on behalf of the Appellants in Company Appeal (AT) NO.376 of 2018. However, hearing remained inconclusive. List the appeals for further hearing on **17th October, 2019 on top of the hearing matters and on 18th October, 2019 at 12 Noon.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn